

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.07.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 16 of 2019 in Comp. App. (AT) No. 61 of 2019	Union of India, Ministry of Corporate Affairs Vs. Apparel exports Promotion Council & Ors.	Siddhartha	

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. With	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
2.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. With	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
3.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat &Energy Ltd. With	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2
4.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	Himanshu Satija-RP Misha Bishwajit Dubey-SBI
5.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	Shanthanu Singh-R1
6.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan Siddharth Acharya-RP
7.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Ankit Acharya
8.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.	Jay Kishore Singh	Sanjay Kumar Chhetry

9.	Comp. App. (AT) (Ins) No. 582 of 2019	T. Dhanasekar Vs. Vinayak Cotton Agencies & Anr. With	Ananda Selvam	Pradeep Kumar Kar
10.	Comp. App. (AT) (Ins) No. 583 of 2019	T. Karuppasamy Vs. Vincot Agencies & Anrs	G.Ananda Selvam	Pradeep Kumar Kar
11.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal- R1
12.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
13.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt Ltd & Ors.	Ayush Choudhary	Pai Amit Abir Phukan

For Admission (Fresh Cases)

14.	Comp. App (AT) (Ins) No. 638 of 2019	Fans Asia Pvt Ltd. Vs. MM Aqua Technologies Ltd.	Dhruv Mishra	Shyam Kumar
15.	Comp. App (AT) (Ins) No. 648 of 2019	S.V. Concrete Product Pvt Ltd. Vs. Advaita Ventures Pvt Ltd.	Balaji Srinivasan	
16.	Comp. App (AT) (Ins) No. 651 of 2019	SNG Developers Ltd. Vs. Neetu Garg & Anr.	Prateek Gupta	
17.	Comp. App (AT) (Ins) No. 663 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. G. Madhusudhan Rao. RP of Bheema Cements Ltd.	Abhishek Anand	P.S. Sudheer
18.	Comp. App (AT) (Ins) No. 664 of 2019	NUI Pulp and Paper Industries Pvt Ltd. Vs. Roxcel Trading GMBH	Nishtha Khurana	Ankur Khandelwal
19.	Comp. App (AT) (Ins) No. 666 of 2019	Srei Multiple Asset Investment Trust. Vs. IDBI Bank Ltd & Ors.	Arijit Mazumdar	
20.	Comp. App (AT) (Ins) No. 667 of 2019	Lakshmi Energy & Foods Ltd. Vs. ICICI Bank Ltd.	Rudreshwar Singh	Diwakar Maheshwari
21.	Comp. App (AT) (Ins) No. 668 of 2019	Raymond Construction Co. India Pvt. Ltd. Vs. Larsen and Toubro Ltd.	G.K. Jain	
22.	Comp. App (AT) (Ins) No. 669 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr.	Arushi Arora	

23.	Comp. App (AT) (Ins) No. 670 of 2019	Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals & Ors.	Prashant S. Kenjale	
24.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Misha	
25.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	S. Vivekananda	Mahesh Agarwal
26.	Comp. App (AT) No. 149 of 2019	Kirloskar Brothers Ltd & Anr. Vs. Kirloskar Industries Ltd & Ors.	Shiv Kumar Suri	
27.	Comp. App (AT) No. 150 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.	D. Abhinav Rao	
28.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.	D. Abhinav Rao	
29.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.	D. Abhinav Rao	
30.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors.	Saurabh Jain	Atanu Mukherjee
31.	Comp. App (AT) No. 168 of 2019	Jai Kumar Karnani & Ors. Vs. Karnani Finance Enterprise & Ors.	Ashok Kr. Jain	
32.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	
33.	Comp. App (AT) No. 170 of 2019	PROQ Venture Advisors Pvt Ltd. Vs. ROC Mumbai & Anr.	Alakh Alok Srivastava	

For Admission (After Notice)

34.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani With	Arjun Asthana	Nakul Mohta-R1
35.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
36.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
37.	Comp. App. (AT) (Ins) No. 77 of 2019	Sukaram Marketing Ltd. Vs. Sunrise TSR Factory & Anr.	Pai Amit	Gaurav Kumar-R2
38.	Comp. App. (AT) (Ins) No. 130 of 2019	Shyam Metalics And Energy Ltd. Vs. Rathi Steel And Power Ltd.	Pratiksha Sharma	Rakesh Kr. Jain
39.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tespa Infotech Pvt Ltd.	Ketan Madan	Ashok Kumar Anchalia

40.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhavesh Texco Fab Pvt Ltd	Swarnendu Chatterjee	
41.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	
42.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	David Rao
43.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	Danik Rao
44.	Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	Kiran Sharma-CS
45.	Comp. App. (AT) (Ins) No. 465 of 2019	Ashok Kumar Bansal Vs. Punjab National Bank & Anr.	Aarohi	Rajesh Rattan, Amish Tondon
46.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	
47.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	
48.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	
49.	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	
50.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. With	Shikhar Mittal	
51.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd.&Ors.	S.L.Gupta	

12: 00 Noon

For Hearing

52.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.& Ors.	Pooja M. Saigal	
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 943 of 2019 in Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

For Admission (Fresh Case)

2.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.	Honey Satpal	Mahesh Agarwal, Arjun Asthana (RP)
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For Admission (After Notice)

3.	Contempt Case (AT) No. 03 of 2019 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Anil D. Ambani & Ors. With	Sanyam Saxena	Shally Bhasin
4.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Shally Bhasin

Note: The Court will rise at 03: 00 PM.

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- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar